

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 452(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2018.

NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

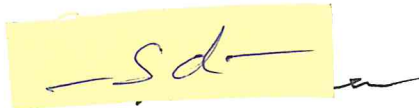
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Pankaj Bhagat, Advocate		
	For the Respondent:	Mr. Syed Sarfaraz Karim and Mr. Shashwant Anand, Advocates for RP		

ORDER

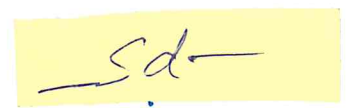
CA 301/2018

Reply to the application under Section 70 has been filed by the SBI. Since the same is still not before this Bench, renotify this application for arguments and disposal on 10th January, 2018.

Ld. Counsel appearing for the RP has submitted that in terms of the previous direction, 100 metric tonnes, duly identified by the claimants, have been returned to them. Since none is present on behalf of the applicants, renotify this application for disposal on 10th January, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)